

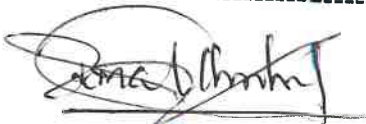




(38)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/826/2019 IN
PETITION NUMBER : TCP/95/IB/2017
NAME OF THE PETITIONER(S) : RAMAKRISHNAN SADASIVAN (LIQUIDATOR)
(SURANA INDUSTRIES)
NAME OF THE RESPONDENT : DINESHCHAND SURANA & 13 OTHERS
UNDER SECTION : SEC 60(5) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S.SATHYANARAYANAN, KMC ARUNMOKAN,	Counsel for R6	
2.	RAGHAV MENON ADV.	COUNSEL FOR R11	
3.	K. Muralthy .	Counsel for R5 & R7	
4.	P.V. Preya	Counsel for R1	
5.	P. Siva Sakthi for Mr. B. Dhanraj	Counsel for R2	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 08.04.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)